

**आयकर अपीलीय अधिकरण “बी” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“B” BENCH, MUMBAI**

**माननीय श्री महावीर सिंह, उपाध्यक्ष एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।**  
**BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND**  
**HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
**(Hearing Through Video Conferencing Mode)**

आयकर अपील सं./ I.T.A. No.4330/Mum/2019  
(निर्धारण वर्ष / Assessment Year: 2013-14)

<b>M.G.Investments</b> 11 <sup>th</sup> Floor, Mehta Mahal 15, Mathew Road Opera House, Mumbai -4	<b>बनाम</b> / Vs.	<b>ACIT-Cir. 19(2)</b> 207, 2 <sup>nd</sup> Floor, Matru Mandir Tardeo Mumbai – 400 007
स्थायीलेखासं ./जीआइआरसं ./PAN/GIR No. <b>AASFM-9009-K</b>		
(अपीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

<b>Assessee by</b>	:	Letter dated 02/04/2021
<b>Revenue by</b>	:	Shri Tharian Oommen – Ld. Sr. DR
सुनवाई की तारीख/ <b>Date of Hearing</b>	:	21/04/2021
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	03/05/2021

**आदेश / O R D E R**

**Manoj Kumar Aggarwal (Accountant Member)**

- The registry placed on record assessee’s letter dated 02/04/2021 wherein it has been submitted that the assessee has already opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and therefore, seek withdrawal of the appeal. The Ld. DR did not object to the same.
- In view of foregoing, the appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the

aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

3. The appeal stand dismissed as withdrawn.

*Order pronounced on 3<sup>rd</sup> May, 2021.*

Sd/-

**(Mahavir Singh)**

उपाध्यक्ष / Vice President

Sd/-

**(Manoj Kumar Aggarwal)**

लेखा सदस्य / Accountant Member

मुंबई Mumbai; दिनांक Dated :  
Sr.PS, Jaisy Varghese

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)  
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.